NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

66

C.P No. 235/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Asianet Communications Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME		DESIGNATION	SIGNATURE
66	MANIST	HA SAWANT	PCS	MDSawant

ORDER CP 235/14(1)/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter for hearing on 13.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)